

ITEM NO.7

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos.1597-1599/2015

STATE OF U.P.

Appellant(s)

VERSUS

HET RAM & ORS. ETC.

Respondent(s)

(Office report on default)

Date : 30/09/2016 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBERS]

For Appellant(s) Mr. Garvesh Kabra, Adv. (Not Present)

For Respondent(s) Mr. Iftekhhar Ahmad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

One week's time is granted to learned counsel for the
appellant to take appropriate steps in respect of deceased
respondent Nos. 1 & 6.

(RASHMI DHYANI)
SR.P.A.

(SNEH BALA MEHRA)
ASSISTANT REGISTRAR